## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## No.HC.VII-35/1999/ 3878 /A

From :-

Smti. Pronita Morang

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Pranjal Bora,

Member, MACT,

Nagaon.

Dated Guwahati the  $\frac{1}{4}$  June, 2025.

Sub:

Commuted leave.

Ref:-

Letter No. MACT/N/1793 dtd. 29.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for commuted leave w.e.f. 30.05.2025 to 06.06.2025 (suffixing 07.06.2025 and 08.06.2025), along with station leave permission, from the morning of 30.05.2025 till the morning of 09.06.2025 has been granted. Further, you are to hand over the charge of your Court and Office to the District & Sessions Judge, Nagaon, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

-5d-

## JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/3879-3881/A, dated 04.06.2025 Copy to:

- 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith).
- 2. The District & Sessions Judge, Nagaon.

3. The Project Manager, Gauhati High Court.

4-6-25

IT. REGISTRAR (VIGILANCE)